(e) if so, by how much and the quantity of kerosene oil issued to the various States during 1965-66 (upto July. 1966)?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) Except for some difficulties in maintaining supplies of kerosene to Tripura due to breaches, there have been no complaints of kerosene shortage in the country during the last 3 months.

- (b) Does not arise.
- (c) The monthly production of kerosense, Motor Spirit and High Speed Diesel Oil in refineries in India from January, 1965 is shown in the Statement laid on the Table of the House. [Placed in Library. See No. LT-7172/66.]
- (d) and (e). Yes. The monthly kerosene allocation of various States! Territories has been increased by 20 thousand tonnes from 1st October, 1966. The sales of kerosene, in India during the years 1965 and 1966 (upto July, 1966) have been as under:

Year.		Kerosene		
		(Figures	in	tonnes)
1965			25,64,600	
1966	(upto	July)	13,72,277	

## Selection Grade for Assistants

167. Shri P. C. Borooah: Shri Bhagwat Jha Axad: Shri S. C. Samanta: Shri Subodh Hansda: Shri M. L. Dwivedi: Shri Bagri: Shri Bagri: Shri Ram Sewak Yaday:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 4281 on the 7th September, 1966 and state:

(a) whether the Committee of Joint Secretaries appointed to examine the question of promotion prospects of Assistants has submitted its recommendations;

- (b) if so, the details of the recommendations; and
  - (c) Government's decision thereon?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). The Committee has not yet submitted its recommendations. It hopes to do so soon.

## Pak. Infiltration in Assam

168. Shri P. C. Borocah:
Shri Surendra Pal Bingh:
Shri Liladhar Kotoki:
Shri N. R. Laskar:
Shri Firodia:
Shri R. S. Pandey:
Shri Oukar Lal Berwat
Shri Vishwa Nath Pandey:
Shri Dighe:
Shri Hari Vishnu Kamath:
Shri Nath Pal:
Shri Surendranath Dwivedy:
Shri D. C. Sharma:

Will the Minister of Home Affairs be pleased to state:

- (a) the latest position about the Pakistani infiltrators in Assam and how many have been deported so far since the deportation process started; and
- (b) the steps taken in view of the Assam Chief Minister's statement in Assam Assembly in September, 1966 to free the State from the activities of saboteurs and agents-provocateur?

The Minister of State in the Minister of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Out of the estimated 2.50,000 Pakistani infiltrators in Assan, 1,68,869 have been deported upto the end of August 1966.

(b) Both the State Government and Government of India are fully selzed of the matter and are taking all necessary and possible steps to meet the situation.